GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:6389 ANSWERED ON:07.05.2003 FAKE POLLUTION UNDER CONTROL CERTIFICATES SUBODH MOHITE

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

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(a) whether a new World Bank report blames forged PUC certificates for increasedpollution in Delhi, Mumbai, Bangalore and Pune, as reported in the Indian Express dated February 5, 2003 ;

(b) if so, the facts thereof;

(c) the preventive measures taken/to be taken by the Government in this regard ; (

(d) whether vehicles manufactured under Euro-2 norms also required PUC certificate; and

(e) if so, the reasons therefor?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [MAJOR GENERAL (RETC KHANDURI]

(a)& (b) : Forged PUC certificates can be one of the factors contributing to pollution level in these cities.

(c): The following measures are being taken / proposed to be taken:-

i) Imprinting of the registration number of vehicles being tested for PUC certification photographically on the body of the document, and use of computers for printing the emission levels of the vehicle in the certificate ;

ii) Preparation of the future PUC Road Map for the country and tightening of the existing emission norms for gasoline vehicles;

iii) Measurement of Hydrocarbons in addition to the measurement of CO;

iv) Introduction of four gas analysers in a systematic time bound manner in the country so that ultimately the Lambda, which measures the efficacy of the functioning of the three-way closed loop catalytic converters fitted in Bharat Stage –II compliant motor vehicles, etc. could also be measured. The four gas analyzers would be capable of measuring in addition to CO, the emission of Hydrocarbons, CO2 and O2. The measurement of Lambda is done based on the CO2 and O2 emissions.

(d) & (e): All motor vehicles are required to carry pollution under control certificates issued by the agencies authorized by the respective State Governments. This is mandatory for all categories and types of motor vehicles.